

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.614 of 1997**

Gayanendra Kumar Mehra

... .. Appellant/s

Versus

Punam Kapoor

... .. Respondent/s

Appearance :

For the Appellant/s : Mr.B.Chowdhury

For the Respondent/s : Mr.Uma Kant Verma

**CORAM: HONOURABLE MR. JUSTICE ASHOK KUMAR PANDEY
ORAL ORDER**

47 09-01-2026

Learned counsel for the respondent nos. 10(ii) and 10(iii) has submitted that learned advocate appearing on their behalf is ill. So, he sought one week time.

2. Permission is accorded.

3 Put up this case on 16.01.2026.

(Ashok Kumar Pandey, J)

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